

Item-4

PT-290/2003 in
M.A.2171/2003
O.A.2526/2003

17.10.2003

Present: Ms.Nidhi Bisaria,counsel for the applicants

The sole ground taken up is that Gurgaon is nearer to Delhi, therefore, the petition should be entertained. That by itself cannot be taken to be a good ground to allow the P.T. Dismissed.

VS Ag e

(V.S. Aggarwal)
Chairman

/dkm/